

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s).2846/2007

THE STATE OF KERALA & ORS.

Appellant(s)

VERSUS

MANAGER MALANKARA ORTHODOX SYRIAN
CHURCH MEDICAL COLLEGE

Respondent(s)

WITH

C.A. Nos. 2847/2007, 2848/2007, 2849/2007, 2850/2007, 2852/2007,
2851/2007 and 2853/2007Date : 11-07-2018 These matters were called on for hearing today.
CORAM :HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MR. JUSTICE S. ABDUL NAZEERFor Appellant(s) Mr. G. Prakash, AOR
Mr. Jishnu M.L.Adv.
Ms. Priyanka Prakash,Adv.
Ms. Beena Prakash,Adv.For Respondent(s) M/S. Lawyer S Knit & Co, AOR
Mr. Romy Chacko, AOR
Mr. Chandan Kumr Mandal,Adv.
Mr. Ajay Singh,Adv.
Mr. Shakti Chand Jaidwal,Adv.

Mr. D.Bharat Kumar,Adv.
Mr. Tadimalla Baskar Gowtham,Adv.
Mr. Aman Sukla, Adv.
Mr. Sayooj Mahandas M.,Adv.
Mr. Abhijit Sengupta, AOR
Mr. K. R. Nambiar, AOR
Mr. Radha Shyam Jena, AOR
Mr. Amit Kumar, AOR
Mr. E. M. S. Anam, AOR
Mr. R. Nedumaran, AOR
Mr. M. P. Vinod, AOR
Mr. Ranjith K. C., AOR
Ms. Asha Gopalan Nair, AORUPON hearing the counsel the Court made the following
O R D E R

As prayed, list these matters on 24.7.2018.

(B.PARVATHI)
COURT MASTER(JAGDISH CHANDER)
BRANCH OFFICER